

SLP(C)No. 16251 OF 2001

ITEM No.38

Court No. 1

SECTION XII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16251/2001

(From the judgement and order dated 06/07/2001 in CRP 1493/2001  
of The HIGH COURT OF MADRAS)

S. JAYARAMAN

Petitioner (s)

VERSUS

K. THANGAPANDI NADAR & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 15/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) Mr. S. Aravindh,Adv.  
Mr. Rakesh K. Sharma,Adv.

For Respondent (s) Mr. A.T.M. Sampath,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J  
List after four weeks.

(T.I. Rajput)  
Court Master

(Shelly Sengupta)  
Court Master